

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 160 of 2012

Dated : 24th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Kanika Chug
Ms. Prerna Priyadarshini
for Tata Power**

ORDER

As agreed by the learned counsel for the parties, post this matter before the Bombay Circuit Bench along with Appeal Nos. 164 & 166 of 2013 on **05.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt